

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: AT HYDERABAD ::**

SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD - Judicial Colloquium on 'Human Trafficking and Bonded Labour' for Judicial Officers - Nomination of **(1)** the Chief Judicial Magistrates; Additional Chief Judicial Magistrates, Presiding Officers of Juvenile Justice Boards and the Judicial Magistrates of First Class, working in the Units of Hyderabad, Rangareddy and Medchal-Malkajgiri, to participate in the said programme scheduled to be held on 26.09.2026 (Saturday) at the Telangana State Judicial Academy, Secunderabad and **(2)** All the Senior Civil Judges and Junior Civil Judges working in the State **(except the officers who are attending physically)** to attend the said programme on 26.09.2026 from 9:30 a.m., onwards, **through virtual mode - ORDERS - ISSUED.**

REF: Letter Roc.No.648/TSJA-Secunderabad, Dated: 10.09.2026, from the Additional Director, Director (FAC.), Telangana State Judicial Academy, Secunderabad.

ORDER ROC.NO. 4535/2026-B.SPL., DATED: 24.09.2026

The High Court is pleased to pass the following order:

I

The Chief Judicial Magistrates, Additional Chief Judicial Magistrates, Presiding Officers of Juvenile Justice Boards and the Judicial Magistrates of First Class, working in the **Units of Hyderabad, Rangareddy and Medchal-Malkajgiri** are hereby nominated to participate in the Judicial Colloquium on 'Human Trafficking and Bonded Labour', scheduled to be held **on 26.09.2026 (Saturday)** at the Telangana State Judicial Academy, Secunderabad. The nominated officers are directed **to report at the Judicial Academy by 8:30 a.m.**

The concerned Principal District and Sessions Judges / Unit Heads are directed to make necessary in-charge arrangements to the officers who are nominated to the said Judicial Colloquium and intimate the same to the High Court for information.

II

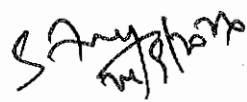
All the Senior Civil Judges and Junior Civil Judges working in the State (except the officers who are attending physically), are also nominated to participate in the Judicial Colloquium on 'Human Trafficking and Bonded Labour' on 26.09.2026 from 9:30 a.m., onwards, **through virtual mode.**

The URL Link and Meeting ID to join the Programme:

URL link : **<https://hcts.webex.com/meet/tsja.secbad>**

Meeting I.D. : **1261117830**

NOTE: The proceedings placed in the High Court's Web Site <https://tg.tshc.gov.in/>
The downloaded copy from the web site is valid to attend the said Judicial Colloquium at the Telangana State Judicial Academy, Secunderabad.


REGISTRAR GENERAL
FAC. REGISTRAR (VIGILANCE)

To

1. The Officers concerned.
2. The Registrar General and all other Registrars, High Court for the State of Telangana.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Additional Director, Telangana State Judicial Academy, Secunderabad.
5. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
6. The Secretary, High Court Legal Services Committee, High Court Premises, Hyderabad.
7. The Chief Judge, City Civil Court, Hyderabad.
8. The Sessions Judge, Hyderabad.
9. The Chief Judge, City Small Causes Court, Hyderabad.
10. The Principal Special Judge for CBI Cases, Hyderabad.
11. **THE PRL. DISTRICT AND SESSIONS JUDGES / DISTRICT TREASURY OFFICERS:**
 - 1) Adilabad
 - 2) Mancherial
 - 3) Nirmal
 - 4) Kumuram Bheem Asifabad
 - 5) Karimnagar
 - 6) Jagtial
 - 7) Rajanna Sircilla
 - 8) Peddapalli
 - 9) Khammam
 - 10) Badradri Kothagudem
 - 11) Mahabubnagar
 - 12) Jogulamba Gadwal
 - 13) Wanaparthi
 - 14) Narayanpet
 - 15) Nagarkurnool
 - 16) Sangareddy
 - 17) Medak
 - 18) Siddipet
 - 19) Nalgonda
 - 20) Suryapet
 - 21) Yadadri Bhongir
 - 22) Nizamabad
 - 23) Kamareddy
 - 24) Rangareddy District at L.B. Nagar
 - 25) Medchal-Malkajgiri at Kushaiguda
 - 26) Vikarabad
 - 27) Hanumakonda
 - 28) Warangal
 - 29) Jangaon
 - 30) Mahabubabad
 - 31) Mulugu
 - 32) Jayashankar Bhupalapally
12. The Pay and Accounts Officer, Hyderabad.
13. The District Treasury Officer, Kongara Kalan Village, Rangareddy District.
14. The District Treasury Officer, Shamirpet, Medchal-Malkajgiri District.
15. **THE SECTION OFFICERS :**
 - a) Special Officer Section
 - b) Vigilance Cell
 - c) E-Section
 - d) Work Review Cell
 - e) O.P.Cell
 - f) B-Section
 - g) Accounts Section
 - h) Computer Section
 - i) D-Budget Section

High Court for the State of Telangana at Hyderabad.

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